

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-209
IB-733/ND/2020

IN THE MATTER OF:

S.P. Solvent Limited

Vs.

GopalJee Dairy Foods Pvt.Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 05.10.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the Respondent

: Mr. Harshvardhan Arora and Kanishk Khetan, Advocates
: Mr. Darshan Paliwal, Advocate

ORDER

Mr. Harshvardhan Arora appeared on behalf of the petitioner and submitted that the matter has already been settled between the parties and seeks time to file the withdrawal application. He is directed to file the same within one week from today. **List on 12.10.2020.**

-sd-

(K.K. VOHRA)
MEMBER (T)

-sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)